

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 100/TT/2012

Date: 16.4.2012

To,

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for transmission assets (Group-2) associated with 765 kV System for Central Part of Northern Grid Part-II for tariff block 2009-14 in Northern Region

Sir,

I am directed to refer to your above mentioned petition, and to request you to furnish following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 30.4.2012:

- i) Management certificates for all the assets (except Asset-1 and Asset-2) covered in the instant petition as per anticipated DOCO i.e. 1.8.2012 for Asset-3 & Asset-4 and anticipated DOCO, i.e., 1.7.2012 for Asset-5 & Asset-6 and Tariff forms for all the assets (Asset-1 to Asset-6).
- ii) Breakup of capital cost/projected additional capital expenditure for all the assets as follows:

Particular	Period	
Asset-1	1.7.2012 to 31.7.2012	1.8.2012 to 31.3.2013
Asset-2	1.7.2012 to 31.7.2012	1.8.2012 to 31.3.2013

- iii) Auditor's certificate (element wise i.e. Land, Building, S/S) for Asset-2 as per anticipated DOCO i.e. 1.7.2012.
- iv) Supporting document for proof of proposed Loan i.e. "Proposed Bond 11-12 @ 9.25%" and "Proposed Bond 12-13";
- v) Status of DOCO.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)